

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

243. CP/42(MB)2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: Nuvaid J Merchant
VS
AMAZON HOUSING AND INFRASTRUCTUREPRIVATE LIMITED

SECTION : Sec. 241(1), Sec. 242(4) of the Companies Act 2013

Presence:

Ms. Suyesha Kakarla, Counsel for the petitioner

None appeared for the Respondent.

ORDER

In view of the prayer made by the Petitioner, the matter is adjourned to
07.11.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/P/